

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 103
CP(IB)/612(AHM)2019

Order under Section 9 IBC

IN THE MATTER OF:

SPML Infra Ltd

.....Applicant

V/s

Madhya Gujarat Vij Co Ltd

.....Respondent

Order delivered on ..12/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent : Mr. Anal Shah, Advocate.

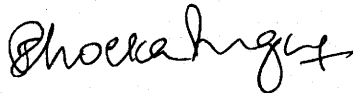
ORDER

No one appeared for the Operational Creditor.

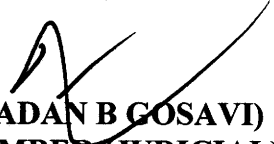
Pleadings are complete.

We direct parties to upload their respective pleadings / documents on e-portal within one week, if not uploaded.

Matter stands adjourned to 16.08.2021



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)